

**Central Administrative Tribunal
Principal Bench**

OA-12/2015

New Delhi, this the 03rd day of November, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Ms. Parvesh Kumari,
Aged 30 years,
D/o Maman Singh,
R/o House No. 200,
Village & Post Office Nangal Thakaran,
Delhi-110039.
(Mob-09990685560)

... **Applicant**

(through Sh. T.T. Lepcha for Sh. Anuj Aggarwal)

Versus

1. Government of NCT of Delhi
Through the Chief Secretary,
Secretariat, IP Estate,
New Delhi-110002.
2. Delhi Subordinate Services Selection Board (DSSSB),
Through its Secretary
FC-18, Institutional Area,
Karkardooma, Delhi-110092.
3. North Delhi Municipal Corporation (NDMC)
Through its Commissioner (North),
Dr. SPM Civic Centre,
J.L. Nehru Marg,
New Delhi-110002.
4. South Delhi Municipal Corporation (SDMC),
Through its Commissioner (South)
23rd Flor, Civic Centre,
Minto Road, New Delhi-110002. Respondents

(through Sh. R.N. Singh and Sh. Amit Sinha for R-3)

ORDER(ORAL)**Mr. Raj Vir Sharma, Member (J)**

Proxy counsel for the applicant submitted that the applicant has joined. Therefore, this OA has become infructuous and is dismissed as such.

**(Uday Kumar Varma)
Member (A)**

**(Raj Vir Sharma)
Member (J)**

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